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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05 .12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)/125/10/HDB/2017
NAME OF THE COMPANY	Bank Of Bahrain & Kuwait Limited
NAME OF THE PETITIONER(S)	Neutron Power Systems
NAME OF THE RESPONDENT(S)	Bank Of Bahrain & Kuwait Limited
UNDER SECTION	10 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.K. Sajith	Counsel	9908011232	Sy. Vp

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VVSN Raju	Advocate	9866446467	VVSN
DVA & Ravi Prasad	Advocate	9440234074	Prasad

**ORDER**

Heard Mr.V.K.Sajith, Learned Counsel for Petitioner and Mr.VVSN Raju along with Mr.DVAS Ravi Prasad, Learned Counsels for Respondent.

At the request of both the Counsels, case is posted to 19.12.2017.

  
**Member (T)**

prem

  
**Member (J)**